

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-26/1994/1119/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Parthiv Jyoti Saikia,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 1st March 2019.

Sub: **Casual Leave along with headquarter leave permission.**

Ref:- Your letter No. DJT/1515, dtd. 28.02.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 02.03.2019 along with headquarter leave permission w.e.f. the evening of 01.03.2019 till the morning of 05.03.2019, has been granted/rejected. The Addl District and Sessions Jude, Tinsukia and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-26/1994/1120 / dated 01'03'19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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